

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CP No.128 (ND)/16

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 26.10.2017

NAME OF THE COMPANY: Mr. Rajinder Kumar Manchanda Vs. M/s Shyam Dyeing Mills Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 241/242, 58

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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For the Petitioner (s): None

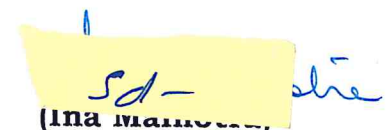
For the Respondent (s): Ms. Mallika Hiremath, Proxy Counsel

ORDER

Ms. Mallika Hiremath has appeared for Respondents No.1,2, 4,5 and 6. Ld. Counsel submits that as per intimation received, Ld. Counsel for the Petitioner is in personal difficulty of account of a demise in his family.

To come up on 31st January, 2018.


(S. K. Mohapatra)
Member (T)


(Ina Malhotra)
Member (J)